

\$~20

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ O.M.P. (COMM) 397/2016

POWER GRID CORPORATION OF INDIA LTD

..... Petitioner

Through : Mr.Pranay Kishore Mishra, Advocate.

versus

JYOTI STRUCTURES LTD.

..... Respondent

Through : Ms.Payal Chandra, Advocate.

CORAM:

HON'BLE MR. JUSTICE YOGESH KHANNA

ORDER

% **19.12.2017**

IA No.15241/2017

This application is under Section 152 read with Section 151 CPC for making correction in para No.12 of the order dated 11.12.2017 wherein '*the learned counsel for the respondent*' needs to be replaced as '*the learned counsel for the petitioner*'. The necessary correction be made and this order be also uploaded on the Delhi High Court website.

The application stands disposed of.

YOGESH KHANNA, J

DECEMBER 19, 2017

DU